

BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 198/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

Name of the Company:

Parshwanath Enterprise.

V/s.

Anil Technoplus Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Are Jun R. sheth

Adv psdicitor

operational (k.R.Panekh

2. Krina R. Parally

NU

ODNED

Learned Advocate Mr. Arjun Sheth with Learned Advocate Ms. Krina Parekh present for Operational Creditor/Petitioner. None present for Respondent.

Petitioner filed unserved cover addressed to the Respondent with postal endorsement "company closed".

None appeared for Respondent in spite of notice.

List the matter on 01.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 17th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL